## GOVERNMENT OF INDIA MINISTRY OF CULTURE LOK SABHA UNSTARRED QUESTION NO.2005 TO BE ANSWERED ON 14.3.2022

## PROTECTION OF FORTS FROM ENCROACHMENT

2005. SHRI RAMDAS C. TADAS:

Will the Minister of Culture be pleased to state:

- (a) whether the Government has received any letter or representation on the issue of unauthorised constructions at several forts including Raigad and Kulaba in Maharashtra and if so, the details thereof;
- (b) whether the Government proposes to formulate any mechanism to protect the forts from encroachments; and
- (c) if so, the details of the action taken by Government in this regard?

## **ANSWER**

## THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) Archaeological Survey of India (ASI) has received a letter from Hindu Janjagriti Samiti, Goa, regarding the illegal construction at Kulaba Fort. On site inspection it was found that no such illegal construction had taken place in the recent past. No representation is received with regard to Raigad Fort.
- (b) The mechanism to deal with encroachment in protected monuments and sites is in place. Wherever encroachment is reported, notice is given to the defaulter to remove
- the same; failing which, Demolition Order is issued as per provisions of the Ancient Monuments and Archaeological Sites and Remains Act,1958 with request to Commissioner or Collector to cause demolition.

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